

Government of Jammu and Kashmir  
**Home Department**  
Civil Secretariat, Jammu/Srinagar

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Phone.No. 0191-2547169-(J)  
0194-2506262-(S)

**NOTIFICATION**

Srinagar, the 16<sup>th</sup> July, 2020

S.O ~~222~~ Whereas, on 01-3-2020 Police Station Magam received an information that during cordon and search operation in village Nagerpora two persons namely Mir Muzamil Nabi S/O Ghulam Nabi Mir R/O Nangerpora and Umer Aijaz Ahanger S/O Abdul Samad Ahanger R/O Batapora were apprehended; and

2. Whileas, during their personal search one INSAS Magazine, 17 rounds of INSAS rifle, 02 rubber stamps named as Mir Muzamil and Gazi Mir Muzamil, 01 Pouch and some posters of Ansar Gahazwatul Hind were recovered from their possession; and

3. Whereas, a Case FIR No. 28/2020 18-B Unlawful Activities (Prevention) Act 1967, came to be registered in Police Station Magam and investigation was taken up; and

4. Whereas, during the course of investigation site plan of place of occurrence and recovered arms/ammunition were prepared. Statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant provisions of law; and

5. Whereas, during the investigation it was revealed that the accused Mir Muzamil Nabi alongwith his associates namely Umer Aijaz Ahanger S/O Ab Samad Ahanger R/O Batapora, (2) Rouf Ahmad Bhat S/O Gh. Rasool Bhat R/O Kanthbgth and (3) Ishfaq Ahmad Bhat S/O Gh. Qadir Bhat R/O Kanthbgth Magam were motivating the youth of the area to join terrorist outfit of Ansar Gazwatul Hind; and

6. Whereas, during investigation the accused Rouf Ahmad Bhat and Ishfaq Ahmad Bhat were arrested in the case and on their disclosure incriminating material was recovered from their residential houses; and

7. Whereas, during further investigation it was established that all the four accused persons provided the incriminating material to various persons including prosecution witnesses to motivate them for joining the terrorist outfit Ansar Gazwatul Hind; and

8. Whereas, on the basis of investigation, statement of witnesses recorded and other evidence collected, the investigating officer has established prima facie case against the below mentioned accused persons for commission of offences punishable Under Section 18-B of Unlawful Activities (Prevention) Act, 1967:-

| S.No | Name of the accused  | Offence.            |
|------|--|---------------------|
| 1    | Mir Muzamil Nabi S/O Gh. Nabi<br>Mir R/O Nangerpora        | 18-B<br>ULA (P) Act |
| 2    | Umer Aijaz Ahanger S/O Abdul<br>Samad Ahanger R/O Batapora |                     |
| 3    | Rouf Ahmad Bhat S/O Gh. Qadir<br>Bhat R/O Kanthbagh        |                     |
| 4    | Ishfaq Ahmad Bhat S/O Gh. Qadir<br>Bhat R/O Kanthbagh      |                     |

9. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused: and

10. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.

Now, therefore, in exercise of powers conferred by sub section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching



prosecution against the above mentioned accused for the commission of offence under section 18-B of Unlawful Activities (Prevention) Act, 1967 in the case FIR No. 28/2020 of Police Station Magam.

By order of the Government of Jammu & Kashmir.

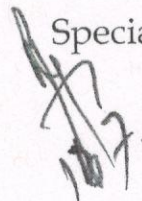
Sd/-  
Principal Secretary to Government  
Home Department.

No:-Home/Pros/38/2019

Dated:-16-07-2020

**Copy to the:-**

1. Joint Secretary, J&K Ministry of Home Affairs, GOI
2. Director General of Police, J&K Jammu. The CD file in original is returned herewith, receipt of which may kindly be acknowledged.
3. Secretary to Government, Department of Law, Justice & PA (w.7 s.c.)
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.

  
Special Secretary to Government  
Home Department.